

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NIZAM DECCAN SUGARS LIMITED Date of Commencement of Liquidation: 03-06-2019; List of Stakeholders as on Date: 27-08-2019; Name of IP: Mr. Racharla Ramakrishna Gupta; Last 5 digit of registration number: 10029

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	17320	0	17320	0	0	0	NA
2	Liquidation costs incurred till date		25212310.60		25212310.60	0	0	0	NA
3	Secured financial creditors	4	2360968893	4	2360968893	0	0	0	NA
4	Unsecured financial creditors	7	2104341881	7	1870253481	0	234088400	0	NA
5	Operational creditors (Workmen)	647	940944330	647	19531737	0	921412593	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	60767144	4	10742697	0	50024447	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	11296520.88	9	3575176	0	7721344.88	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		671	5503548399.48000 05	672	4290301614.6		0		